



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.01.2024

### NOTICE

Please take notice that the following matters adjourned in the Court-IV on 04<sup>th</sup>, 08<sup>th</sup> & 16<sup>th</sup> of January, 2024 are as follows. The next date of Hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
<b>1.</b>	Comp. App. (AT) (Ins) No. 37 of 2021  <b>(PH)</b>	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	<b>04.01.2024</b>	<b>13.02.2024</b>
<b>2.</b>	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 & 1428 of 2023  <b>(PH)</b>	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	<b>08.01.2024</b>	<b>12.02.2024</b>
<b>3.</b>	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021  <b>(PH)</b>	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.  <b>With</b>	<b>16.01.2024</b>	<b>09.02.2024</b>

<b>4.</b>	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022  <b>(PH)</b>	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	<b>16.01.2024</b>	<b>09.02.2024</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022  <b>(PH)</b>	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.  <b>With</b>	<b>16.01.2024</b>	<b>09.02.2024</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021  <b>(PH)</b>	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	<b>16.01.2024</b>	<b>09.02.2024</b>
<b>7.</b>	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021  <b>(PH)</b>	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	<b>16.01.2024</b>	<b>07.02.2024</b>
<b>8.</b>	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	<b>16.01.2024</b>	<b>07.02.2024</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar